GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

RAJYA SABHA UNSTARRED QUESTION No. 2963

TO BE ANSWERED ON TUESDAY, AUGUST 19, 2025/ SHRAVANA 28, 1947 (SAKA)

DIGITAL INITIATIVES AND TRANSPARENCY IN LOCAL BODY FINANCES

2963. SHRI DHAIRYASHIL MOHAN PATIL:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether Government has fully implemented PFMS for 1206 Central Schemes and local body grants;
- (b) the status of grant management for urban local bodies by CitiFinance and the number of bodies using it;
- (c) the manner in which the GIS mapping and digital payment systems are being used for property tax and revenue augmentation; and
- (d) whether Government is planning a digital financial management mechanism for all local bodies, including digital infrastructure in rural and remote areas?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a): Yes. Funds under all central schemes, except schemes of Ministry of Railways, Defence, and Department of Posts are being released through the Public financial Management System (PFMS). The local body grants are also being released to States through PFMS.
- (b): The Ministry of Housing and Urban Affairs (MoHUA) has operationalised the Cityfinance.in portal as a centralised digital platform for grant management and monitoring, and reporting by Urban Local Bodies (ULBs). So far, 4,824 Urban Local Bodies are onboarded on the Cityfinance.in portal.
- (c): Some of the Urban Local bodies (ULBs) are using GIS mapping to create accurate, georeferenced property databases, identify unassessed properties, and update tax records. It also supports detection of unauthorized constructions and land-use changes, helping ULBs plug leakages and enhance revenue collection.
- (d): The Ministry of Housing and Urban Affairs, has developed the National Urban Digital Platform UPYOG (Urban Platform for delivery of Online Governance). It has a Finance Module capable of capturing all payments and receipts related transactions of a ULB and also of preparing the accounts for the ULB via double entry system. The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories. One of the flagship applications under this initiative is eGramSwaraj, an online platform for planning, budgeting, accounting, and monitoring of works by Gram Panchayats.
